

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 193 OF 2017 &  
IA NO. 449 OF 2018**

**Dated: 21<sup>st</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**GMR Kamalanga Energy Limited & Anr.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Raveena Dhamija  
Mr. Vishrov Mukerjee  
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2 & R-3

**ORDER**

List the matter for further hearing on **22-5-2018 at 2.30 p.m.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*tpd/vt*